

National Company Law Tribunal

Allahabad Bench

CP NO. 01/ND/2012

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: Kaila Devi Real E-state Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956

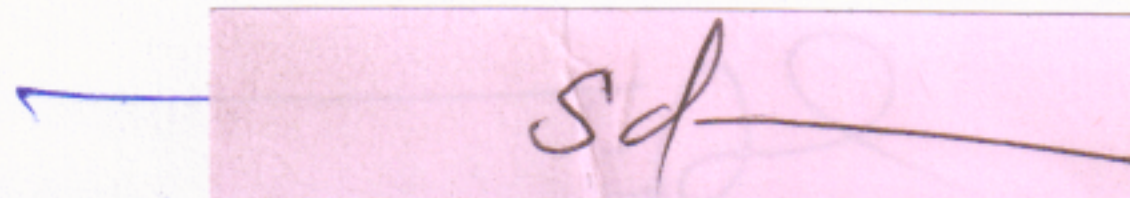
Sl. NO.	Name	Designation	Representation	Signature
1.	MS. NALINI	(ADV)	Petitioners	Nalini
2.	Sahar Bhatnagar	Adv R		

CP No. 01/ND/2012

Parties are represented by their respective counsel. Both the counsel replied the queries as posed by this court and clarified further the issue involved in the present petition is having no bearing in any manner with the C.P No. 93/ND/2015 of this court. Although, the parties in these cases may be common. Hence, petition can be heard and disposed of independently. As, in this matter final argument are already heard. The Judgement is reserved.

Dated:10.10.2017

Typed by  
P.K. Jyoti

  
H.P. Chaturvedi, Member (Judicial)